

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

HC. XXX VII-38/2014/1473 /R. Cell

Dated Guwahati the 27th May, 2016

The Gauhati High Court hereby notifies that none of the 2 (two) officers of Grade-II of Assam Judicial Service, who had been interviewed on 07.04.2016 (Thursday), is found eligible for regular promotion from Grade-II to Grade-I of Assam Judicial Service.

By order,

Sd/-
M.A. Ali
Registrar (Vigilance)-cum-
In Charge, Recruitment Cell

Memo No. HC. XXX VII-38/2014/1473A /R. Cell, dated Guwahati the 27th May, 2016

Copy to:-

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Judicial/ Admin./ Estt.), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. Shri Pranjal Bora, Secretary, DLSA, Lakhimpur, North Lakhimpur.
5. Shri Dibya Jyoti Rajkhowa, Secretary-cum-Registrar, O/o the Lokayukta, Assam.
6. Joint Registrar (.....), Gauhati High Court, Guwahati.
7. Deputy Registrar (.....), Gauhati High Court, Guwahati.
8. Asstt. Registrar (.....), Gauhati High Court, Guwahati.
9. Admn. Officer (Judl.), (.....), Gauhati High Court, Guwahati.
10. System Analyst, Gauhati High Court, Guwahati for immediate uploading of the notification in the official website of Gauhati High Court under the caption "Result Notification dated 27.5.2016 in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service."
11. P.S. to Hon'ble Mr. Justice, Gauhati High Court, Guwahati, for his Lordships kind information.
12. P.S. to Hon'ble Mrs. Justice, Gauhati High Court, Guwahati, for her Ladyships kind information.
13. C.A. to Registrar (Vigilance), Gauhati High Court, Guwahati.
14. Gauhati High Court Notice Board.
15. Order File

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